

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 18516/2019

(Arising out of impugned final judgment and order dated 25-03-2019 in CMRA No. 5/2018 and order dated 12-04-2018 in SAN No. 648/2017 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

NEERAJ KUMAR PANDEY & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.105891/2019-CONDONATION OF DELAY IN FILING and IA No.105896/2019-EXEMPTION FROM FILING O.T. and IA No.105893/2019-CONDONATION OF DELAY IN REFILING and IA No. 145765/2019 - INTERVENTION APPLICATION and IA No. 155788/2019 - INTERVENTION/IMPLEADMENT and IA No. 154936/2019 - INTERVENTION/IMPLEADMENT and IA No. 154183/2019 - INTERVENTION/IMPLEADMENT and IA No. 153235/2019 - INTERVENTION/IMPLEADMENT and IA No. 152913/2019 - INTERVENTION/IMPLEADMENT and IA No. 152690/2019 - INTERVENTION/IMPLEADMENT and IA No. 169532/2019 - INTERVENTION/IMPLEADMENT and IA No. 169015/2019 - INTERVENTION/IMPLEADMENT and IA No. 144586/2019 - INTERVENTION/IMPLEADMENT and IA No. 168343/2019 - INTERVENTION/IMPLEADMENT)

WITH

W.P.(C) No. 1357/2019 (X)
(FOR ADMISSION and IA No.173587/2019-EXEMPTION FROM FILING O.T.)

W.P.(C) No. 304/2020 (X)
(IA No. 25755/2020 - EX-PARTE AD-INTERIM RELIEF and IA No. 25754/2020 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 442/2020 (X)
(FOR ADMISSION and IA No.45719/2020-EXEMPTION FROM FILING O.T.)

W.P.(C) No. 441/2020 (X)
(FOR ADMISSION and IA No.45424/2020-EX-PARTE AD-INTERIM RELIEF and IA No.45423/2020-EXEMPTION FROM FILING O.T.)

W.P.(C) No. 435/2020 (X)
(FOR ADMISSION and IA No.44854/2020-EXEMPTION FROM FILING O.T.)

W.P.(C) No. 1037/2020 (X)
(FOR ADMISSION and IA No.90000/2020-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 670/2020 (X)
(FOR ADMISSION and IA No.61745/2020-EXEMPTION FROM FILING O.T. and
IA No.61749/2020-EXEMPTION FROM FILING AFFIDAVIT)

W.P.(C) No. 1043/2020 (X)
(FOR ADMISSION and I.R. and IA No.90290/2020-EXEMPTION FROM FILING
AFFIDAVIT)

W.P.(C) No. 29/2021 (X)
(FOR ADMISSION and IA No.3497/2021-EXEMPTION FROM FILING O.T. and
IA No.3498/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 31-08-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. V. Giri Sr. Adv.
Mr. R K Singh, Adv.
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Mr. Tom Joseph, AOR

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Mr. Harish Pandey Adv.

Mr. Rohit Singh, AOR

Mr. Piyush Dwivedi, AOR

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Mrs. Neeraj Singh, Advocate
Mr. Kumar Gaurav, Advocate
Ms. Ritu Reniwal, Advocate
Mr. Parminder Singh Bhullar, AOR

Mr. Vivek Jain, AOR

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Mr. R K Singh, Advocate
Mrs. Neeraj Singh, Advocate
Mr. Kumar Gaurav, Advocate
Ms. Ritu Reniwal, Advocate
Mr. Aman Rastogi, Adv.
Mr. Sanjay Rastogi, AOR

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Mr. Kumar Gaurav, Adv.
Mr. Linto KB, Adv.
Ms. Ritu Reniwal, Adv.
Mr. Tom Joseph, AOR

Mr. Pushkar Sharma, Adv.
Mr. Abdul Qadir, Adv.
Mr. Gulfeshan Javed, Adv
Mr. Sunil Prem Lalla, Adv.
Mr. Satish Pandey, AOR

Mr. Pushkar Sharma, Adv.
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Mr. Ninanda Nair adv.

Mr. Harish Pandey, AOR

For Respondent(s) Mr. Dhananjai Jain, AOR

Ms. Charu Ambwani, AOR

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Ms. Madhumay Mishra
Mr. Satyajeet Kumar, AOR

Mr. Harish Pandey, AOR

Mr. Tom Joseph, AOR

Mr. Rakesh Mishra, AOR

Ms. Parul Shukla, AOR

Mr. Tejaswi Kumar Pradhan, AOR

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Mr. Pramod Tiwari, Adv.
Mr. Pradip Dwivedi, Adv.
Mr. Sandeep Dwivedi, Adv.
Mr. Vivek Tiwari, Adv.
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Ms. Neeraj Singh, Adv.
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Ms. Ritu Reniwal, Adv.
Ms. Ankita Gupta, Adv.
Mr. Ajay Chaudhary, Adv.
Mr. Robin Khokhar, AOR

Mr. Sanjay Rastogi, AOR

UPON hearing the counsel the Court made the following

O R D E R

List the matters on 20th September, 2021 along with other connected matters.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER